## RAJYA SABHA

- (b) Review by Government on the working of the above Board. [Placed in Library. See No. L.T.5768/02]
- II. A copy each (in English and Hindi) of the following papers:-
  - (a) Annual Report and Accounts of the Engineering Export Promotion Council, Kolkata, for the year 2000-2001, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.5767/02]

## Report and Accounts (1998-99, 1999-2000 and 2000-01) of various Educational and Research Institutes and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) RITA VERMA): Sir, I lay on the Table:-

- (i) (a) Annual Accounts of the University Grants Commission, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts, under sub-section (4) of section 19 of the University Grants Commission Act, 1956.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5709/02]
- (ii) (a) Annual Accounts of the Indira Gandhi National Open University, New Delhi, for the year 1998-99, together with the Auditors Report on the Accounts, under subsection (4) of section 29 of the Indira Gandhi National Open University Act, 1985.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5708/02]

- (iii) (a) Annual Accounts of the Navodaya Vidyalaya Samiti, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5697/02]
- (iv) (a) Annual Accounts of the Navodaya Vidyalaya Samiti, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5698/02]
- (v) (a) Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 2000-2001, and the Audit Report thereon.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5707/02]
- (vi) (a) Annual Accounts of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5699/02]
- (vii) (a) Annual Report and Accounts of the Board of Apprenticeship Training (Northern Region), Kanpur, for the year 2000-2001, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Board.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5703/02]

## RAJYA SABHA

- (viii) (a) Annual Report and Accounts of the Board of Practical Training (Eastern Region), Kolkata, for the year 2000-2001, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Board.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5705/02]
- (ix) (a) Annual Report and Accounts of the Indian Council of Social Science Research, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5704/02]
- (x) (a) Forty-first Annual Report and Accounts of the Regional Engineering College, Srinagar (Kashmir), for the year 2000-2001, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above College.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5701/02]
- (xi) (a) Annual Report and Accounts of the Regional Engineering College, Tiruchirappalli, for the year 2000-2001, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5702/02]
- (xii) (a) Annual Report and Accounts of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 2000-2001, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above College.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5700/02]
- (xiii) (a) Annual Report and Accounts of the National Institute of Educational Planning and Administration, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5710/02]
- (xiv) (a) Annual Report and Accounts of the Indian Council of Historical Research, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5706/02]
- (xv) (a) Annual Report of the Indian Institute of Technology, Kharagpur, for the year 2000-2001.
  - (b) Annual Accounts of the Indian Institute of Technology, Kharagpur, for the year 2000-2001, and the Audit Report

- thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 5770/02]
- (xvi) (a) Annual Report of the Indian Institute of Technology, Bombay, for the year 2000-2001.
  - (b) Annual Accounts of the Indian Institute of Technology, Bombay, for the year 2000-2001, and the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961.
  - (c) Statement by Government accepting the above Report.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 5772/02]
- (xvii) (a) Annual Report and Accounts of the Assam Prathamik Siksha Achani Parishad, Guwahati, for the year 2000-2001, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5769/02]
- (xviii) (a) Annual Report and Accounts of the Regional Engineering College, Warangal (Andhra Pradesh), for the year 2000-2001, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above College.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5696/02]

- (xix) (a) Annual Report and Accounts of the Bihar Shiksha Pariyojana Parishad, Patna for the year 2000-2001, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5695/02]

## Notifications of the Ministry of Finance

DR. VALLABHBHAI KATHIRIA: Sir, on behalf of Shri Ev. Alias Balasaheb Vikhe-Patil, I lay on the Table:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance, (Department of Revenue), under sub-section (3) of Section 36 of the Recovery of Debts Due to Bank and Financial Institutions Act, 1993:
  - G.S.R. No. 183(E) dated 11<sup>th</sup> March, 2002 publishing the Debts Recovery Appellate Tribunal, Allahabad, (Group C and D posts) (Non-Gazetted) Recruitment Rules, 2002.
  - G.S.R. No. 184(E) dated 11<sup>th</sup> March, 2002 publishing the Debts Recovery Appellate Tribunal, Chennai, (Group C and D posts) (Non-Gazetted) Recruitment Rules, 2002.
  - G.S.R. No. 185(E) dated 11<sup>th</sup> March, 2002 publishing the Debts Recovery Appellate Tribunal, Delhi, (Group C and D posts) (Non-Gazetted) Recruitment Rules, 2002.
  - G.S.R. No. 186(E) dated 11<sup>th</sup> March, 2002 publishing the Debts Recovery Appellate Tribunal, Kolkata, (Group C and D posts) (Non-Gazetted) Recruitment Rules, 2002.
  - 5. G.S.R. No. 187(E) dated 11<sup>th</sup> March, 2002 publishing the Debts Recovery Appellate Tribunal-II, Delhi, (Group C and D posts) (Non-Gazetted) Recruitment Rules, 2002.
  - G.S.R. No. 188(E) dated 11<sup>th</sup> March, 2002 publishing the Debts Recovery Appellate Tribunal-II, Kolkata, (Group C and D posts) (Non-Gazetted) Recruitment Rules, 2002.